क्या नुकसान है, यह तो बड़ी खुशी की बात है। कपड़ें पर सीलिंग इसलिए लगाई जाती है ताकि वह ज्यादा दाम पर न बिके। जब कपड़े निर्धारित दाम से भी कम दाम पर बिक रहा है तो अगर जरूरी हुआ तो अगली मर्तवा दाम निर्धारित करते बक्त इस पर गौर किया जायेगा।

SHRI M. S. OBEROI: May I ask the Minister if the Government has received any complaint from the consumers about overcharging in the prices and, if so, has the Government made any investigation and if an investigation has been made, what steps have been taken by the Government to stop it?

SHRI DINESH SINGH: Sometimes we get an odd complaint saying that they have not been able *to get* a particular variety at a particulr price and this is referred to the State Government for examination but I would not say that there is any general complaint a_s such that cloth is not available at controlled prices.

MINISTERIAL BODY IN ECAFE

*210. SHRI A. D. MANI: Will the Minister of COMMERCE be pleased to state:

(a) whether Indian delegation to the ECAFE Conference at Tokyo advocated the setting up of a permanent ministerial body within ECAFE for a more efficient tackling of the problems of the region; and

(b) if so, what ar_e the details of the proposals made by the Indian delegation?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) No, Sir.

(b) Does not arise.

SHRI A. D. MANI: The press has reported that such a speech was made by the Indian Delegation in the HCAFE Conference.

SHRI DINESH SINGH: What can I do about the press report? It is unfortunate.

SHRI A. D. MANI: May I ask whether any suggestion was made to this effect by any other Delegation?

to Questions

SHRI DINESH SINGH: There was a suggestion for a Ministerial Conference which we made and it has been agreed to. There will be, wt hope, a Ministerial Conference before the conference of the UNCTAD scheduled for next year.

(No hon. Member got up to put questions)

MR. CHAIRMAN: I am glad that for the first time nobody stands up.

*211. [The questioner (Shri S. K. Vaishampayen) was absent. Tor answer, vide cols. 1667-70 infra]

DELHI RING RAILWAY

212. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS b pleased to state:

(a) whether the work on Delhi Ring Railway is progressing according to schedule;

(b) if not, what are the reasons for delay; and

(c) whether any new target d»'» has been fixed for completion of the project?

THE DEPUTY MINISTER IN THI MINISTRY OF RAILWAYS (SHRI S. C. JAMIR): (a) to (c) The sanctioned project is called "Delhi Avoiding Lines & Connected Traffic Facilities". The work has suffered » slight set back due to difficulties that had to be overcome in acquiring the land and also because the contract of one of the contractors had to be terminated on account of his failure in maintaining adequate progress, leading to a certain amount of delay. Possession of almost the entire land has recently been obtained and fresh tenders for completing the remaining part of the work have since been accepted and the work in all zones » now in full swing. The project is now expected to be completed in December, 1968, instead of December, 19«7.

SHRI M. P. BHARGAVA: May I know whether all the materials necessary for the project have been ordered and is the Minister in a position to assure this House that all the material will come in time? What were the circumstances under which the contract with the first contractor had to be cancelled?

SHRI C. M. POONACHA: As tor the first question, the materials required for the completion of the new diversion line are propely organised. A demand has been placed and we are in a position to complete the work by the stipulated date, that is, December 1958. As for the other question, the contractor was not able to carry out the work and as such he defaulted in executing the work according to the schedule that was laid down, therefore, the contract had to be terminated.

SHRI M. P. BHARGAVA: What would be the extra cost which the Railways will have to incur because of the delay in the completion of the project? Has any estimate been made?

SHRI C. M. POONACHA: The cost comparison slightly varies because the earth cutting work was more difficult due to the rocky nature of the terrain through which the Mne had to pass. Therefore, the expenses incurred in te excavation of the track-line have increased. Land acquisition costs have increased and in other respects the cost has not gone up vei-y much.

SHRI G. MURAHARI: I would like to know whether the Government has examined the possibility of having a tube railway in Delhi because, as the population of Delhi increases, the ring railway would be increasingly be of no use to carry the traffic. Moreover it would be obstructing the normal flow of road traffic and therefore I would like to know whether the Government has examined the possibility of doing away with the ring railway and to have an underground railway. SHRI C, M. POONACHA: It is anticipated that this Delhi avoiding line would be sufficient to meet the traffic capacity that is expected. As for the suggestion for a tube railway, the matter could be examined when such a situation arises.

श्री राम सहाय : क्या मै मती जी से यह जान सकूगा कि यह रेलवे लाइन किन (,न स्थानो से निकलेगी।

SHRI C. M. POONACHA: This new sector connects 4 different points to provide a circular railway connecting the Delhi-Mathura line with Hazarat Nizamuddin-Safadarjung line and extending it to meet the Ambala-Ferozepore line, thereby avoiding the most heavily worked section within the busy area of Delhi city.

श्री सुन्दर सिंह भंडारी : मैं मंत्री महोदय से यह पूछना चाहुंगा कि जो दिल्ली के लिये रिंग रेलवें का प्रोजेंक्ट बन रहा है, दिल्ली में प्रभी भी कई रेलवें लाइनों के कारण फाटक बन्द रहते हैं और इस कारण से जो रोड ट्रैफिक है उसको कई कई जगहों पर आधा आधा घन्टा के लिये रुकना पड़ता है, तो रिंग रेलवे बनने के बाद गाड़ियों का और आना जाना रहेगा और इस कारण से इस प्रोजेंक्ट का एक नेसेसरी पार्ट होने के नाते से फाटकों को हटा कर के ग्रोवरत्रिज प्रोवाइड करने की कोई योजना है या नहीं और अगरहै तो वह कब तक परी होने की संभावना है।

SHRI C. M. POONACHA: There are two points where we have the fly-overs and the building up of new road overbridges to divert the present traffic to avoid the railway line. These things have been taken into acount and the overall cost estimates have gone up because of these flyovers to have smooth flow of traffic after th_e circular railway has been built.

SHRI A. P. CHATTERJEE: Will he state whether he has considered the question of the advisability of building a circular railway line in Calcutta

which is also suffering from great traffic congestion and about which have been representations to the Minister so often and on so many occasions by various representative bodies?

MR. CHAIRMAN: Clearly this does not arise out of the original question.

SHRI SANTOKH SINGH: Last time when I put the question on the,Delhi Ring Railway we were told that it will be meant mainly for th_e goods triffic. May I know if there is any change and that were going to use this railway for the passenger purpose also now?

SHRI C. M. POONACHA: It is true that this diversion is to re-route the heavy goods traffic and avoid the heavily working sectors of the Delhi Main and New Delhi station sector. It is also contemplated to run a few suburban passenger trains after the thing is completed. That is a matter which will be examined after we complete this diversion track construction.

राजनीतिक दलों द्वारा प्राप्त किये गये ्र प्रंशदान

^{*213.} श्री जगत नारायण : क्या श्रीद्योगिक विकास तथा समवाय कार्य मंती यह बताने की क्रुपा करेंगें कि 1 अप्रैल, 1966 से 31 मार्च, 1967 तक की अवधि में अलग-अलग कम्पनियों ने विभिन्न राजनीतिक दलों को कितना धन दिया ?

CONTRIBUTIONS RECEIVED BY POLITICAL PARTIES

◆213. SHRI JAGAT NARAIN: Will the Minister of INDUSTRIAL DEVE-LOPMENT AND COMPANY AF-FAIRS b_e pleased to state the amount of contributions made by different Companies to the various political parties in India during the period from 1st April, 1966 to 31st March, 1967?]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY

t[] English translation. 714 RS—2. AFFAIRS (SHRI K. V. RAGHU-NATHA REDDY): A statement is laid on the Table of the House.

STATEMENT

From the returns furnished by eight out of the sixteen Registrars of Companies, party-wise break-up of the political .contributionis *by* companies as disclosed in their profit and loss accounts filed with the Registrars during the period from 1st March, 1966 to 28th February, 1967 is as below:

Name	of	the	Party	Total	amount
				of con	tribution

1.	Congress		6,46,764
2.	Swatantra		13,390
3,	Jana Sangh		2,988
4.	P.S.P.		2,030
5.	S.S.P.		1.031
6,	I.N.T.U.C.		500
7.	Hindu Maha	Sabha	21
8,	Akali Dal		10
			6,66,734

A_s financial years of companies vary widely, these figures do not necessarily relate to contributions made during the period from 1st April, 1966 to 31st March, 1967 and in some cases contributions made include mav earlier. The profit and loss accounts companies for financial years of ending after 30th June, 1966, which may contain a part of the desired information, may not have been submitted yet to Registrar of Companies in many cases as the maximum period available the companies for submission of to such accounts after the closing of the accounting year may extend to ten months after the closing date.

†[स्रौद्योगिक विकास तथा समवाय कार्य मंत्रालय में राज्य मंत्री (श्री के० वी० रघुनाथ रेड्डी) सभा पटल पर एक विवरण पत्र प्रस्तुत है।

t[] Hindi translation.